

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 16.01.2020

In the court of the Registrar

12:30 A.M.

For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.

S.No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 203 of 2020 in Comp. App. (AT) (Ins) No. _ of 2020	Chunilal Kanjibhai Gohel Vs. Indian Corp Law & Ors.	Namrata Malik

Copy to: -

- 1. Notice Board**
- 2. Reception**
- 3. Record File**
- 4. Website: www.nclat.nic.in**

By Order
-sd/-

Assistant Registrar